

1	2	3	4	5	6	7
250.	Tea Maker	1	1	0	1	0
251.	Halwai	2	1	0	1	1
252.	Cook	1	1	0	1	0
253.	AFO (WI)	8	0	12	12	-4
254.	SFA (WI)	12	0	12	12	0
255.	AFO (WM)	4	0	4	4	0
256.	SFA (WM)	2	0	5	5	-3
257.	FA (Lady)	9	0	12	12	-3
258.	AFO (Medic)	89	82	7	89	0
259.	SFA (Medic)	364	234	14	248	116
260.	SFA (Homeo)	0	58	0	58	-58
261.	Pharmacist	25	19	0	19	6
262.	Lab Technician	23	13	3	16	7
263.	Nurshing Assistant	13	8	5	13	0
264.	Radiographer	3	2	0	2	1
265.	SFA (FF)	0	1	0	1	-1
266.	FA (FF)	0	30	0	30	-30
267.	FA (FF) Driver	0	7	0	7	-7
ORS TOTAL		77129	70762	1064	71826	5303
TOTAL		91234	76932	1184	78116	13118

Low police population ratio

2321. SHRI A.W. RABI BERNARD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that India has one of the worst police-population ratio in the world with 106 policemen for every one lakh population and there is a shortage of more than 1000 IPS officers in the police force;

(b) if so, the details thereof including the State-wise shortage of IPS and vacancies thereof;

(c) whether Government had introduced Limited Competitive Examination (LCE) through which junior level State police officers were to be inducted earlier which

was opposed by IPS lobby; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per the compiled by the Bureau of Police Research and Development, the total police-population ratio in India as on 01.04.2014 is 139.76 policemen per lakh population.

There is a shortage of 906 IPS Officers as on 01.01.2015. Details showing the state-wise vacancy position and in position strength in Indian Police Service as on 01.01.2015 is given in the Statement (*See* below).

(c) and (d) Yes Sir. In order to mitigate the shortage of IPS officers, the Government has introduced "Limited Competitive Examination" as the third mode of recruitment to IPS officers. Officers of the rank of Dy. SPs of State Police Services, Assistant Commandants of Central Para-military Forces and Captains and Majors of Defence Forces fulfilling certain eligibility criteria are eligible for appearing in the aforesaid examination. However, a large number of Court cases have been received in this Ministry, UPSC, DoP&T and MoD challenging various aspects of the scheme of this mode of recruitment. At present, the matter is *sub-judice*.

Statement

State-wise strength of IPS officers as on 01.01.2015

Sl.No.	State	Sanctioned strength	In position	Posts vacant
1.	Andhra Pradesh	144	118	26
2.	AGMUT	295	242	53
3.	Assam-Meghalaya	188	155	33
4.	Bihar	231	190	41
5.	Chhattisgarh	103	88	15
6.	Gujarat	195	158	37
7.	Haryana	137	106	31
8.	Himachal Pradesh	89	69	20
9.	Jammu and Kashmir	147	98	49
10.	Jharkhand	135	106	29
11.	Karnataka	205	146	59
12.	Kerala	163	124	39

Sl.No.	State	Sanctioned strength	In position	Posts vacant
13.	Madhya Pradesh	291	245	46
14.	Maharashtra	302	240	62
15.	Manipur	89	61	28
16.	Nagaland	70	44	26
17.	Odisha	188	109	79
18.	Punjab	172	141	31
19.	Rajasthan	205	179	26
20.	Sikkim	32	28	4
21.	Tamil Nadu	263	216	47
22.	Telangana	112	91	21
23.	Tripura	65	53	12
24.	Uttar Pradesh	517	388	129
25.	Uttarakhand	69	59	10
26.	West Bengal	347	249	98
	2014 batch of IPS probationers		145	-145
TOTAL		4754	3848	906

Discontinuation of ESIC scheme

2322. SHRI K.N. BALAGOPAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is planning to discontinue existing Employees' State Insurance Corporation scheme and also to introduce a new method; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) There is no such proposal under consideration of Ministry of Labour and Employment/Employees' State Insurance Corporation.

(b) Does not arise in view of reply to part (a) of the question above.